

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 1011
ANSWERED ON 24.07.2026

ANGANWADI SERVICES IN UTTAR PRADESH

1011. SHRI BABU SINGH KUSHWAHA:
SHRI AJENDRA SINGH LODHI:
SHRI LALJI VERMA:
MRS RUCHI VIRA:
SHRI NEERAJ MAURYA:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether smartphone, internet connectivity, digital tracking systems and other modern facilities are still not effectively available in many Anganwadi Centres in Uttar Pradesh, if so, the details thereof indicating the districts where such facilities are fully functional and where they are non-functional, district-wise;
- (b) the funds sanctioned and expended for the modernization of Anganwadi Centres across the country particularly in Uttar Pradesh during the year 2025-26 indicating the number of those, equipped with clean drinking water, toilets, permanent buildings, electricity and digital facilities, State/district-wise;
- (c) whether the Government has received complaints regarding irregularities in the supply, quality and distribution of nutritional supplements adversely affecting timely distribution of prescribed nutrition to children and pregnant/lactating mothers in rural areas including Jaunpur, if so, the details thereof; and
- (d) whether the Government is considering granting regular service status to Anganwadi Workers and Helpers and to increase their honorarium and to link it with CPI, if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SAVITRI THAKUR)

(a) to (d): Under Mission Saksham Anganwadi and Poshan 2.0, Smartphone for using digital tracking system (Poshan Tracker), data recharge funds for internet connectivity have been provisioned for field functionaries. Further, a set of four Growth Monitoring Devices (GMDs) is also provisioned under the scheme at all Anganwadi Centres (AWCs) of the country for growth measurement of the beneficiaries. Smartphones and GMDs may also be replaced by States and Union Territories every 4 years as per replacement policy issued by the Ministry of Women and Child Development.

The 'Poshan Tracker' application was rolled out as an important governance tool. The Poshan Tracker facilitates monitoring and tracking of all AWCs, AWWs and beneficiaries on defined indicators. Technology under Poshan Tracker is being leveraged for dynamic identification of stunting, wasting, underweight prevalence among children. It has facilitated near real time data collection for Anganwadi Services such as, opening of AWCs, daily attendance of children, ECCE activities, growth monitoring of children, distribution of Hot Cooked Meal (HCM)/Take Home Ration (THR-not raw ration), Growth Measurement etc. Poshan tracker data on number of beneficiaries and other information related to anganwadi services are available at the following link: <https://www.poshantracker.in/statistics>.

Under the Mission, two lakh Anganwadi Centres (AWCs) have been approved to be upgraded as Saksham Anganwadis for delivery of improved nutrition and for ECCE activities. These AWCs are equipped with better infrastructure such as LED screens, water filtration system, Poshan Vatika, Early Childhood Care and Education (ECCE) material and Building as Learning Aid (BaLA) paintings. State and UT wise details of approved Saksham Anganwadis are placed at **Annexure I**.

Details of funds allocated for modernization of Anganwadi Centres across the country including State of Uttar Pradesh during the year 2025 are placed at **Annexure II**.

Further, three channels of grievance submission are available under Mission Poshan 2.0; Dedicated POSHAN Helpline 1515, Beneficiary Redressal Module in Poshan Tracker App/dashboard and Centralized Public Grievance Redress and Monitoring System (CPGRAMS). POSHAN Helpline 1515 (earlier 14408) is functional from April 2025, with a 125-seat physical call centre to provide centralized grievance redressal and beneficiary support. The Call Centre is working in 17 languages. Beneficiary Redressal Module in Poshan Tracker Application and the dashboard has complaint, appeal and Citizen Feedback mechanism. Around 3,200 average calls are answered per day. All grievances are examined promptly and disposed of in accordance with the prescribed procedure.

From time to time, the Government of India and the State Government make provisions for increasing the honorarium as well as the incentive amount of Anganwadi Workers (AWWs) are placed at **Annexure III**.

Annexure I

S. No.	Name of State and UTs	Total No. of AWCs approved for upgradation
1	Nagaland	149
2	Manipur	30
3	Ladakh	14
4	Chandigarh	69
5	Sikkim	435
6	Arunachal Pradesh	152
7	Andhra Pradesh	9958
8	Assam	5407
9	Mizoram	1600
10	Meghalaya	121
11	Karnataka	17732
12	Tripura	474
13	Maharashtra	14,745
14	Goa	24
15	Jammu and Kashmir	338
16	Andaman & Nicobar	140
17	Lakshadweep	18
18	Uttar Pradesh	23697
19	Tamil Nadu	11972
20	Puducherry	135
21	Kerala	4152
22	Uttarakhand	827
23	Chhattisgarh	11490
24	West Bengal	5359
25	Madhya Pradesh	24662
26	Odisha	12140
27	Bihar	11529
28	Telangana	5008
29	Gujarat	13147
30	Rajasthan	3514
31	Jharkhand	16775
32	Himachal Pradesh	1030
33	Punjab	353
34	Haryana	2804
Total		2,00,000

Annexure II

Fund details under Mission Saksham Anganwadi and Poshan 2.0		
(Rupees in crores)		
S. No.	Name of the State/UT	2025-26
		Fund released
1	Andaman and Nicobar Islands	8.1
2	Andhra Pradesh	759.76
3	Arunachal Pradesh	118.5
4	Assam	1548.67
5	Bihar	905.43
6	Chandigarh	9.87
7	Chhattisgarh	518.22
8	Dadra & Nagar Haveli and Daman & Diu	5.92
9	Delhi	150.21
10	Goa	19.74
11	Gujarat	699.13
12	Haryana	67.12
13	Himachal Pradesh	328.59
14	Jammu & Kashmir	401.62
15	Jharkhand	429.26
16	Karnataka	863.64
17	Kerala	283.81
18	Ladakh	16.41

19	Lakshadweep	0.82
20	Madhya Pradesh	937.45
21	Maharashtra	1405.45
22	Manipur	199.99
23	Meghalaya	182.04
24	Mizoram	52.69
25	Nagaland	146.29
26	Odisha	911.27
27	Puducherry	4.02
28	Punjab	190.73
29	Rajasthan	843.51
30	Sikkim	18.21
31	Tamil Nadu	636.6
32	Telangana	209.2
33	Tripura	154.73
34	Uttar Pradesh	2145.42
35	Uttarakhand	271.05
36	West Bengal	1333.9
Total		16,777.37

Annexure III

Additional honorarium paid to AWWs and Anganwadi Helpers by States from its own resources			
S. No.	States and UTs	2026-27 AWW	2026-27 AWH
1	Andaman & Nicobar	7,500	5,750
2	Andhra Pradesh	7,000	4,750
3	Arunachal Pradesh	3,000	3,000
4	Assam	3,500	1,750
5	Bihar	4,500	2,250
6	Chandigarh	3,600	1,800
7	Chhattisgarh	5,500	2,750
8	Dadra & Nagar Haveli and Daman & Diu	3,500	1,750
9	Delhi	6,720	3,360
10	Goa	15,000-23,000	8,500-11,500
11	Gujarat	5,500	3,250
12	Haryana	10,250	5,650
13	Himachal Pradesh	6,000	3,550
14	Jammu & Kashmir	600	300
15	Jharkhand	7,000	3,500
16	Karnataka	8,000	5,250
17	Kerala	8,300	6,800

18	Ladakh	1,300	650
19	Lakshadweep	5,500	4,750
20	Madhya Pradesh	8,500	4,250
21	Maharashtra	8,500	5,250
22	Manipur	1,000	600
23	Meghalaya	3,000	1,000
24	Mizoram	950	725
25	Nagaland	NIL	NIL
26	Odisha	5,500	2,750
27	Puducherry	1,950	2,125
28	Punjab	5,000	2,850
29	Rajasthan	6,061	4,041
30	Sikkim	7,000	4,500
31	Tamil Nadu	9,780	6,270
32	Telangana	9,150	5,550
33	Tripura	5,946-3,500	4,218-2,750
34	Uttar Pradesh	1,500	750
35	Uttarakhand	4,800	3,000
36	West Bengal	4,500	4,550
